



GREEN PARK EXTENSION BRANCH,
NEW DELHI-110049, PH-011- 26965426,
Email: cb0350@canarabank.com

POSSESSION NOTICE [SECTION 13(4)] (For Immovable property)
Whereas, the undersigned being the Authorised Officer of the **Canara Bank** under Securitisation And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) (hereinafter referred to as "the Act") and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a Demand Notice dated 13/06/2022 calling upon the borrower **M/s First Resource Movers (Proprietor: Shri Tarun Dhinra; Guarantor: Smt. Alka Dhinra)** to repay the amount mentioned in the notice, being **Rs. 42,05,278.94 (Rupees Forty Two Lakh Five Thousand Two Hundred Seventy Eight and Paise Ninety Four only)** with interest thereon within 60 days from the date of receipt of the said notice.
The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him / her under section 13 (4) of the said Act, read with Rule 8 & 9 of the said Rule on this **22nd day of August of the year 2022.**
The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **Canara Bank** for an amount of **Rs. 42,05,278.94 (Rs Forty Two Lakh Five Thousand Two Hundred Seventy Eight and Paise Ninety Four only)** with interest thereon.
The borrower's attention is invited to the provisions of Section 13 (8) of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE PROPERTY
Property bearing house number/ Plot number: Entire First Floor (without roof rights) with undivided proportionate share in the land of Plot No. A-2445 (old No. K-71), Sector - A, measuring 282 Sq Yards forming a part of Khasra No. 61/15, in residential colony named "Greenfields", situated in revenue estate of Village Sari Khawaja, Tehsil and Distt. Faridabad (Haryana) ; measuring 236 sqm i.e. 282 Sq Yard., Bounded as: East - Road, West - Plot No A- 2452, North - Plot No A-2446, South - Plot No. A-2444
Date : 22-08-2022, Place : New Delhi **Authorised Officer, Canara Bank**



DHANVANTRI JEEVAN REKHA LIMITED
CIN:L85110UP1993PLC015458
Regd. Office: 1, Saket, Meerut - 250 003 U.P.,
Ph.: 0121-2648151-52, 2651801 Fax-2651803,
e-mail: dhanvantrihospital@gmail.com; website: www.djrl.org.in,

NOTICE
Members are hereby informed that the Annual General Meeting (AGM) of the Company will be held on **28th September 2022 at 1:00 PM (IST)** through Video Conferencing/ Other Audio Visual Means (VC/ OAVM), in conformity with the applicable provisions of the Companies Act, 2013 ("the Act") and the Rules made thereunder read with the Circulars issued by the Ministry of Corporate Affairs, Government of India and Securities and Exchange Board of India (SEBI), to transact the business that will be set forth in the Notice of the Meeting.
The Notice of the AGM along with the Explanatory Statement, in conformity with the applicable regulatory requirements, will be sent through electronic mode on or after **02nd September 2022** to those Members whose e-mail addresses are registered with the Company or with the Depositories. The said AGM Notice will also be available on the Company's website (**www.djrl.org.in**) and on the website of BSE Limited (**www.bseindia.com**), where the Company's shares are listed.
In terms of Section 108 of the Act read with Rule 20 of the Companies (Management and Administration) Rules, 2014, the Resolutions for Consideration at the AGM will be transacted through remote e-voting (facility to cast vote prior to the AGM) and also e-voting during the AGM, for the purpose of which the services of Central Depository Service (India) Limited ("CDSL") have been engaged by the Company.
Shareholders holding share(s) in dematerialized form are requested to register/ update their e-mail addresses and mobile numbers with the relevant Depositories by making an application in writing stating folio No, name of the shareholder, scan copy of share certificate, adhar card and Pan Card by an email to the **beetalrta@gmail.com**
Shareholders holding share(s) in physical form are requested to furnish their email addresses and mobile numbers with the Company's Registrar and Share Transfer Agent (Beetal Financial and Computer Services Private Limited) by sending email at **investor@beetalfinancial.com**
By order of the Board of Directors
For Dhanvantri Jeevan Rekha Limited
(Premjit Singh Kashyap)
DIN: 01664811
Chairman
Place : Meerut
Date : 26.08.2022

FORM B
PUBLIC ANNOUNCEMENT
[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]
FOR THE ATTENTION OF THE STAKEHOLDERS OF MAHAVIR RICHBAB INVESTMENTS PRIVATE LIMITED

PARTICULARS	DETAILS
1. NAME OF CORPORATE DEBTOR	MAHAVIR RICHBAB INVESTMENTS PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	16th August, 2011
3. Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, New Delhi Under the Companies Act, 1956
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U65910DL2011PTC383488
5. Address of the registered office & principal office (if any) of Corporate Debtor	Registered Office: Khasra No 70/1/1 Floor Ground Landmark, Near Hanuman Mandir, Village Mangolpur Kalan, New Delhi-110085, India Former Registered Office: B-7/15, Jaswanti Allied Business Centre, Ramchandra Lane, Kanchpada, Malad West, Mumbai-400064
6. Date of closure of Insolvency Resolution Process	24th August, 2022
7. Liquidation commencement date of Corporate Debtor	24th August, 2022
8. Name & Registration Number of Insolvency Professional acting as Liquidator	Atul Kumar Kansal Regn. No: IBB/IIPA-001/IP-P00035/2016-17/10088
9. Address and Email of the liquidator as registered with the Board	Add.: SCO-61, 3rd Floor, Old Judicial Complex, Sector-15, Civil Lines, Gurgaon - 122001 Email: cakansal@yahoo.com
10. Address and e-mail to be used for correspondence with the liquidator	Immaculate Resolution Professionals Private Limited Unit No. 112, First Floor, Tower-A, Spazedge, Commercial Complex, Sector-47, Sohna Road, Gurgaon - 122018. Email: cirp.mahavir@gmail.com
11. Last date for submission of Claims	23rd September, 2022

Notice is hereby given that the National Company Law Tribunal, Court VI, New Delhi ordered the commencement of liquidation of the Mahavir Richbab Investments Private Limited on 24th August, 2022. The stakeholders of Mahavir Richbab Investments Private Limited are hereby called upon to submit their claims with proof, on or before 23rd September, 2022 to the liquidator at the correspondence address mentioned against entry No. 10 only.

The Financial creditors shall submit their claims with proof by electronics means only. All other creditors may submit claims with proof in person, by post or electronics means.

Submission of false or misleading proof of claims shall attract penalties.

Atul Kumar Kansal
Liquidator of Mahavir Richbab Investments Private Limited
Regn. No: IBB/IIPA-001/IP-P00035/2016-17/10088
Date : 26.08.2022
Place : Gurgaon



STATE BANK OF INDIA
Hasanpur Chowk , Hodel, Branch Distt- Palwal Haryana
Tel: 01275-237236 E-Mail: sbi.04239@sbi.co.in

POSSESSION NOTICE [Under Rule 8(1) of Security Interest (Enforcement) Rules, 2002]
Whereas, the Authorized Officer of the State Bank of India, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice on 08.04.2022 calling upon the Borrower **Mrs. Murti Devi W/o Mr. Babu Ram (Borrowers) W.No.3, Sainik Colony, Hodal-121106 (Haryana) (Borrower & Guarantors) Mr Babu Ram S/O Mr Rattan Singh W.No. 3, Sainik Colony, Hodal-121106 and Office address: Govt. Model Sanskriti Sr. Sec School Saroli Distt. Mewat Haryana (hereinafter the Borrower is collectively referred to as "the Borrowers")** to repay the amount mentioned in the said Demand Notices being **Rs. 16,60,959/- (Rs Sixteen Lac Sixty Thousand Nine Hundred Fifty Nine Only)** as on 05.04.2022 along with future interest on the said amount the contractual rates with respectively together with all incidental expenses, cost charges, etc. within 60 days from the date of receipt of the said notices.
The borrower having failed to repay the amount, notice is hereby given by the authorized AO to Borrower/Guarantors in particular and public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the said Act read with Rule 8 of said Rules on this **22th day of day of August 2022.**
The Borrower / Guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of State Bank of India for an amount being **Rs. 16,60,959/- (Rs Sixteen Lac Sixty Thousand Nine Hundred Fifty Nine Only)** as on 05.04.2022 along with future interest on the said amount the contractual rates with respectively together with all incidental expenses, cost charges, etc.
The borrower's /guarantor's/mortgagor's attention is invited to provision of sub-section (8) of section 13 of the Act in respect of time available to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY(S)
The Property area Measuring 105 Sq. Yards which is the Forming Part of Rect No. 169 Killa No. 11/(7-3), Measuring 07 Kanal 03 Marlas to the extent of 7/286th Share i.e. 3% Marlas, situated at Sainik Colony, Ward No. 21, Hodal, Hodal Patli Tihav, Tehsil Hodal, & District Palwal Now Within The Limits Of MC Hodal, Bounded as Under: East - House of Sh. Chet Ram, West : Plot Of Sh. Dev Karan,north : Rasta 3.65 Meter Wide, South - Plot Of Sh. Karamveer
With all rights, title and interest, easements, privileges and appurtenances there to with all fitting, fixtures, connections, structure standing thereon, with proportionate rights in the common passage areas, staircase and other common facilities provided there in, if any
Date : 22-08-2022 Place : Palwal (H.R.) **Sd/-** Authorized Officer, State Bank of India



पंजाब नैशनल बैंक
.....भरोसे का प्रतीक
(A GOVERNMENT OF INDIA UNDERTAKING)



punjab national bank
...the name you can BANK upon!

CIRCLE SASTRA CENTRE, Noida, SH-12, 1st floor, Gama Shopping Centre, Sector-Gama-I, Greater Noida - 201308, Distt. Gautam Budh Nagar, Tel. 0120-2322667, E-mail: cs8290@pnb.co.in

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.
Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged /charged to the Secured Creditor, the constructive/physical/ symbolic possession of which has been taken by Authorised Officer of the Bank/Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective Borrower(s) and Guarantor(s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

SCHEDULE OF SALE OF THE SECURED ASSETS

Sr. No.	Name of the Branch Name of the Account Name and Addresses of the Borrower/Guarantors Account	Date of Demand Notice U/s 13(2) of Sarfeasi Act 2002 Amount as per Demand Notice Possession Date u/s 13(4) of Sarfeasi Act 2002 Nature of Possession Symbolic / Physical/ Constructive	Description of Immovable Properties Mortgaged / owner's Name (Mortgagors of Property)[ies]	RESERVE PRICE (Rs. In Lakhs) EMD Bid Increase Amount	DATE/ TIME OF E-AUCTION	Name & contact no. of authorized officer
1	B/o Noida Sec- 63 (671700) Bhanu Pratap Singh & Parul Singh	A) 30.04.2021 B) 10,45,550/- + intt. & Charges Thereon C) 12.10.2021 D) Symbolic	Residential Property on Ground Floor (Without Roof Rights) bearing plot no III-F418, Sector-3, Vaishali, Ghaziabad having covered area 28.00 Sq. Mtr. in the name of Parul Singh.	Rs. 15.09 Lac Rs. 1.51 Lac Rs. 0.10 Lac	30-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
2	B/o Noida Sec-63 (671700) Chander Pal Singh & Geeta Devi	A) 14.08.2017 B) 40,14,116.00/- + intt. & Charges Thereon C) 16.11.2017 D) Physical	Residential Flat No. 06 on 7th Floor without roof rights having super area 87.23 Sq. Mtrs & Covered area 69.78 Sq. Mtrs built on plot no. 20, Ratan Jyoti Apartments, Sector-4 Vaishali Ghaziabad.	Rs. 37.30 Lac Rs. 3.73 Lac Rs. 0.10 Lac	30-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
3	B/o - GR. NOIDA SURAJPUR (422700) M/s Daksh Enterprise	A) 31.07.2019 B) 42,35,610.72 + intt. thereon C) 15.11.2019 D) Symbolic	1. Residential Freehold Property at plot no 523 Khasra No 1342/2 situated at Khanna Nagar, Loni, Ghaziabad U.P. area measuring 167.22 Sq. Mtrs. In the name of Smt. Mambati W/o Sh. Devender 2. Residential Property bearing no 134 Near Gate No.2 Gali No 1 and 2 Radhey Shyam Colony Phase-1 Extension village Asalat Nagar (Jalalabad), Murad Nagar, Tehsil Modi Nagar Distt. Ghaziabad U.P Old Details- (As per title deed) House No. 134 Khasra No. 262 Mi Village Asalat Nagar Pargana Jalalabad Tehsil Modi Nagar Distt. Ghaziabad U.P area measuring 108.25 Sq. Yds in the name of Sh. Pramod Kumar Pal & Rohit Kumar Pal	Rs. 59.26 Lac Rs. 5.93 Lac Rs. 0.10 Lac Rs. 24.37 Lac Rs. 2.44 Lac	30-09-2022 11:00 AM to 04:00 PM	Manoj Kumar Garg Mob.: 7248545454
4	B/o Noida Sec- 63 (671700) Ganesh Mahato & Maya Mahato	A) 27.08.2018 B) 37,74,404/- + intt. & Charges Thereon C) 02.01.2019 D) Physical	Residential Flat No FF-1, First Floor HIG Front Side without Roof Rights having super area 80.00 Sq. Mtrs & covered area 65.00 Sq. Mtrs built on plot no C-17 Block-C situated at residential colony Sector-12 Pratap Vihar Ghaziabad.	Rs. 27.80 Lac Rs. 2.78 Lac Rs. 0.10 Lac	30-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
5	B/o Noida Sec- 63 (671700) Jugal Kishore Sharma & Mamta Sharma	A) 30.04.2021 B) 44,52,038.26 + intt. & Charges Thereon C) 12.10.2021 D) Symbolic	Residential Flat at Plot No. A-90 on Ground Floor without roof rights having covered area 116.548 Sq. Mtrs. Situated at Sec-14 Kaushambi, Tehsil & Distt. Ghaziabad (U.P) in the name of Mamta Sharma & Jugal Kishore Sharma.	Rs. 63.75 Lac Rs. 6.38 Lac Rs. 0.10 Lac	30-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
6	B/o Noida Sec- 63 (671700) Manish Kumar Jain & Richa Jain	A) 03.05.2018 B) 65,11,359/- + intt. & Charges Thereon C) 09.07.2018 D) Physical	Residential Flat on Ground Floor Back Side (Without Roof Rights) built on plot no. 103, Block-B situated at Sector-7, T.H.A, Surya Nagar, Ghaziabad having covered area 950.00 Sq. Ft. i.e 88.25 Sq. Mtrs. in the name of Manish Kumar & Richa Jain	Rs. 39.50 Lac Rs. 3.95 Lac Rs. 0.10 Lac	15-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
7	B/o Noida Sec- 63 (671700) Nitin Tyagi & Rajat Tyagi	A) 30.04.2021 B) 80,18,777/- + intt. & Charges Thereon C) 12.10.2021 D) Symbolic	Residential Flat No. Maulsari-1101, 11th Floor (Without Roof Rights) on plot no 15, Shipra Krishna Srishti, Ahinsa Khand Indrapuram Ghaziabad having super area 164.81 Sq. Mtr., Covered area 131.88 Sq. Mtr. In the name of Nitin Tyagi & Rajat Tyagi	Rs. 100.00 Lac Rs. 10.00 Lac Rs. 0.10 Lac	30-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
8	B/o Noida Sec- 63 (671700) Pawan Kumar Jasuja & Jyoti Jasuja	A) 30.04.2021 B) 3,01,39,523.58 + intt. & Charges Thereon C) 18.09.2021 D) Symbolic	Residential Apartment Penthouse No. 2130, 21st & 22nd Floor Type-2, Tower-Catania, "MAHAGUN MREPL MODERNE", on Plot No. GH-02, Sec-78, Noida, Distt. Gautam Budh Nagar (U.P) having super area of 4900 Sq. Ft. & Terrace Area of 1500 Sq. Ft. in the name of Pawan Kumar Jasuja & Jyoti Jasuja.	Rs. 322.00 Lac Rs. 32.20 Lac Rs. 0.10 Lac	30-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
9	B/o: Noida Sector 63 (671700) Praveen Chaudhary & Neha Choudhary	A) 20.07.2016 B) 68,44,501/- + intt. & Charges Thereon C) 20.10.2016 D) Physical	Residential Flat No.904, 9th floor, Block-C (Without roof right, multistoried Building), Amrapali Green, Plot No 1/3, Vaibhav Khand, Indrapuram, Ghaziabad, U.P. having Super Area 1900 Sq Ft in the name of Praveen Chaudhary & Neha Choudhary	Rs. 72.00 Lac Rs. 7.20 Lac Rs. 0.10 Lac	15-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
10	B/o: Noida Sector 63 (671700) Praveen Kumar Sandiya	A) 20.07.2016 B) 15,340,96/- + intt. & Charges Thereon C) 20.10.2016 D) Symbolic	Residential Property on Ground Floor without roof rights on Plot No. III-F962 having covered area 28.00 Sq. Mtrs situated at Vaishali Tehsil & Distt. Ghaziabad,U.P in the name of Praveen Kumar Sandiya.	Rs. 19.12 Lac Rs. 1.91 Lac Rs. 0.10 Lac	30-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
11	B/o: Noida Sector 63 (671700) Rajiv Nagar & Neeraj Nagar	A) 15.07.2019 B) 30,96,336/- + intt. & Charges Thereon C) 03.10.2019 D) Symbolic	Residential House No.54, Block-Techmo Estate, Sector-PHI-03, Greater Noida Distt. Gautam Budh Nagar having Total Plot area 356.50 Sq. Mtrs. in the name of Rajiv Nagar & Neeraj Nagar	Rs. 146.91 Lac Rs. 14.69 Lac Rs. 0.10 Lac	30-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
12	B/o: Noida Sector 63 (671700) Rupinder Kaur	A) 15.07.2019 B) 28,92,493/- + intt. & Charges Thereon C) 04.10.2019 D) Symbolic	Residential property on Ground floor without roof rights on plot no 4/496 having covered area 87.798 Sq. Mtrs. situated at Shakti Khand-IV Indrapuram Ghaziabad-201014 in the name of Rupinder Kaur	Rs. 57.83 Lac Rs. 5.78 Lac Rs. 0.10 Lac	30-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
13	B/o: Noida Sector 63 (671700) Shiv Prakash Dubey	A) 30.04.2021 B) 35,99,416/- + intt. & Charges Thereon C) 12.10.2021 D) Symbolic	Residential Freehold Property bearing No.431, First Floor (Without Roof Rights) Niti Khand - II, Indrapuram, Tehsil & Distt. Ghaziabad, Uttar Pradesh-201014 having covered area measuring 154.00 Sq. Mtrs. In the name of Shiv Prakash Dubey	Rs. 128.00 Lac Rs. 12.80 Lac Rs. 0.10 Lac	30-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
14	B/o - NOIDA, NEPZ (457200) M/S AJEET ENTERPRISES PROP-SH. PRATHAM SINGH	A.06.06.2019 B.1,09,97,615.36 (Plus Interest +charges Thereon) C.20.08.2019 D. Symbolic	Residential Floor (at ground Floor (without roof right) 47-E, Block-B, Pocket-5 colony known as " Safdarjung Enclave" New Delhi, measuring 104.30 Sq. Mtrs. In the name of Smt. Hem Lata Sharma	Rs. 108.30 Lac Rs. 10.83 Lac Rs. 0.10 Lac	15-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
15	B/o - NOIDA, SEC-44 (794700) SH. AMAN KHARI & SH. PUSHENDER SINGH	A. 07/06/2021 B. Rs. 1,94,29,676.00 (Plus Interest +charges Thereon) C. 29/10/2021 D. Symbolic Possession	Residential Flat No. 201, 2nd Floor, Block-36 Heritage City, M.G. Road, Mehrauli Gurgaon Road, Vill-Sirhaul, Teh & Distt Gurgaon Having Covered Area 214.12 Sq. Mtrs and Terrace Area 15.81 sq. Mtrs. In the name of Sh. Aman Khari	Rs. 252.57 Lac Rs. 25.25 Lac Rs. 0.10 Lac	15-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
16	B/o - NOIDA, SEC-44 (794700) SMT. ARCHANA MANCHANDA & SH. SALIL MANCHANDA	A. 07/06/2021 B. 60,63,598.85/- (Plus Interest +charges Thereon) C. 07/10/2021 D. Symbolic Possession	Residential Prop. NO 112, sector-42 Urban Estate, GURGAON, Haryana having covered area msg. 82.08 Sq. Mtrs IN THE NAME OF Smt. Archana Manchanda and Sh. Salil Manchanda.	Rs. 87.00 Lac Rs. 8.70 Lac Rs. 0.10 Lac	30-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
17	B/o - NOIDA, SEC-44 (794700) SMT. BINDU DEVI, SH. GANESH CHANDRA MISHRA & SMT. SONI MISHRA	A. 07/06/2021 B. 52,82,871/- (Plus Interest +charges Thereon) C. 27/09/2021 D. Symbolic Possession	Residential H P No. 79, MIG 1 situated in Block-E, Sector-27, Noida, U.P area measuring 63.00 Sq. Mtr. in the name of Smt. Bindu Devi w/o Ganesh Chandra Mishra.	Rs. 81.14 Lac Rs. 8.11 Lac Rs. 0.10 Lac	30-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
18	B/o - NOIDA, SEC-49 (0216100) M/S KISHAN CHAND AND CO., PROP- SH. SANJEEV KUMAR GOYAL	A) 06.01.2021 B) 2,49,20,953.72 (Plus Interest +charges Thereon) C) 21.08.2021 D) Symbolic Possession	Commercial land & bldg. at Khasra no. 1994 plot no 15 Near Railway Crossing Delhi, Mohalla Garh Road, NH-24 Hapur (Near Prayag Hospital), measuring 679.08 Sq. Yd. In the name of Sh. Kishan Chand Goyal	Rs. 108.60 Lac Rs. 10.86 Lac Rs. 0.10 Lac	15-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
19	B/o - NOIDA, SEC-44 (794700) SMT. MANISHA YADAV & SH. ROHAN YADAV	A. 07/06/2021 B. 64,76,005.96 (Plus Interest +charges Thereon) C. 27/09/2021 D. Symbolic Possession	Residential Flat no C04 2nd floor (with roof right) in plot no 33-C Saket Enclave, Radhey Shyam Park, Vill Hadbast Pasanda Loni Ghaziabad (U.P) total covered Area msg. 139.34 Sq. Mtrs in the name of Smt. Manisha Devi W/o Rajnesh Yadav.	Rs. 76.50 Lac Rs. 7.65 Lac Rs. 0.10 Lac	30-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
20	Branch: Sector-44 Noida A/C Holder Name: Mohit, Rahul & Saroj	A) 07.06.2021 B) 1,63,89,887.00(Int. +charges Thereon) C) 04.09.2021 D) Symbolic Possession	Residential Leasehold Property at plot No 285 situated at Block- A sector -31 Noida U.P area measuring 300.00 Sq. Mtrs. In the name of Smt. Saroj W/o Sh. Satpal	Rs. 202.00 Lac Rs. 20.20 Lac Rs. 0.10 Lac	15-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
21	B/o Badauli Banger Mrs.Rekha And Sunil Kumar	A. 17.04.2018 B. 25,68,420.55 (Interest +charges Thereon) C. 14.08.2019 D. Symbolic Possession	Residential Flat No. T-06/0605 6TH FLOOR TOWER III,AT PLOT NO. GH-01/D, PARAS SEASONS SECTOR 168 NOIDA having super area 73.86 Sq. Mtrs. IN THE NAME OF SMT. REKHA AND SH. SUNIL KUMAR	Rs. 24.70 Lac Rs. 2.47 Lac Rs. 0.10 Lac	15-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087
22	B/O- NOIDA, NEPZ (457200) SH. VIJAY VASHISHTH	A. 09/03/2018 B. 29,36,945.00(Interest +charges Thereon) C. 11.07.2019 D. Symbolic Possession	Residential Flat no 676, 6th Floor (without roof rights) in Gaur Homes elegants situated at Block - E at Semi built Dist- Ghaziabad (UP) having super covered area 98.47 sq mtrs & covered area 78.77 sq mtrs. In the name of Sh. Vijay Vashishth	Rs. 26.00 Lac Rs. 2.60 Lac Rs. 0.10 Lac	15-09-2022 11:00 AM to 04:00 PM	Subhash Chandra Jatav Mob.: 9121866087

BRIEF TERMS AND CONDITIONS OF E-AUCTION SALE: The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions: 1. The properties are being sold on ""AS IS WHERE IS BASIS"" and ""AS IS WHAT IS BASIS"" and ""WHATEVER THERE IS BASIS"". 2. The particulars of Secured Assets specified in the Schedule herein above stated to the best of the information of the Authorised Officer, but the Authorised Officer shall not be answerable for any error, misstatement or omission in this proclamation. 3. The sale will be done through e-auction platform provided at the Website <https://www.mscccommerce.com> on date and time of auction specified above. 4. For further details and complete Terms & Conditions of the sale., please refer :: www.ibapi.in , www.tenders.gov.in, www.mscccommerce.com, <https://eprocure.gov.in/epublish/app>.

STATUTORY SALE NOTICE UNDER RULE 8(6) OF THE SARFAESI ACT, 2002
Date: 26-08-2022, Place : Noida **AUTHORIZED OFFICER, PUNJAB NATIONAL BANK**

financial.exp.in

New Delhi